Name of the corporate debtor: RNP Marketing & Cargo Private Limited; Date of commencement of CIRP:16/12/2022; List of creditors as on: 22/02/2023 Annexure – 4

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

_					_															_
	S)	4			N				2					_				NO.		- 1
	Kotak Mahindra Prime Limited	Ratnakar Bank Limited (RBL Bank)	Known as Zen Lefin Private Limited)	Services Private Limited (Formerly	Canfiloat Einanaial	the EARC-Trust	acting Trustee of	Reconstruction	Edelweiss Asset	Limited	City Union Finance	known as Shriram	Limited (Formerly	Shriram Finance					Name of creditor	NI 26 21:4
0	15/02/2023	13/02/2023		07/01/2023	07/04/0000				29/12/2022 652976937					29/12/2022		receipt	Date of	received	Details	7.1.1
683067688	4050328	4189419		128/0820	20077000				652976937					8943084		ciaimed	Amount	Ved	Details of claim	
683031536	4050328	4189419		17870871	2007				652976937 Unsecured					8906932	admitted	claim	Amount of			
	4050328 Unsecured	4189419 Unsecured		1290/920 Unsecured					Unsecured					8906932 Unsecured		claim	Nature of		Details of	:
	No	No		7 8 6	:				8				ā	No.	by guarantee	covered	Amount		Details of claim admitted	
	No	ŏ.		8					8				3	5	party?		Whether		tted	
61.24	0.36	0.37		1.16					58.55					0.80	share in CoC	voting	% of			
ZE.	E .	NE NE							=				Ī				claim	contingent	Amount of	
E .	NIL	NIE.		Z				5	Z				2	NIII		may beset- off	dues, that	200	Amount of	
36152	Ę	NE NE		Ę				i	=				20102	36453			admitted	claim not	Amount of	
2	NIL	NIL		Z F				i	2	73			Z				verification	claim under	Amount of	
	Note 1	Note 1		Note 1			٠		Note 1				Note 1						Remarks, if any	(Amount in ₹)

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| IP REGISTRATION | 12 | No. IBBI/IPA-001/IP- | No. IBBI/IPA-001/IPA-001/IP- | No. IBBI/IPA-001/IPA-0001/IPA-0001/IPA-001/IPA-001/IPA-001/IPA-001/IPA-001/IPA-001/IPA-001/IPA-0001

of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification. *Note 1 - Claims have been provisionally admitted based on proof and document/information submitted by Financial Creditors, same could not be verified from the books

Jitender Kothari

No. IBBI/IPA-001/IP-IP REGISTRATION

P00540/2017-18/

Resolution Professional of CIRP of

RNP Marketing and Cargo Private Limited IP Regn. No. IBBI/IPA-001/IP-P00540/2017-2018/10965 AFA No. AA1/10965/02/210923/104532 valid upto 21/09/2023